



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/15	TP 32/17	Hearing	433(e)/433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AMRUTHA VARSHINI M. C for JSM Law Partners 9886073642	Respondent	
2.	Beyen Stenby for Jose Sabastian & Shrochi 9481811215	Petitioner	

Counsel for petitioner is present. M/s. JSM Law Partners filed vakalat for M/s. Falcon Tyres/respondent. Counsel for Petitioner has filed Form 5. Registry is directed to check and put up.

List it on 11.08.2017.


MEMBER (J)


MEMBER (T)